Committee for transfer of Teachers

3098. SHRI BRATIN SENGUPTA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to answer to Unstarred Question 929, given in the Rajya Sabha on the 2nd March, 2001 and state:

- (a) the composition of the Committee constituted for transfer of teachers on displacement basis, alongwith its duties, functions and powers;
- (b) from which source these powers have emanated, the dates and relevant powers;
- (c) whether the Committee has been empowered to amend/ multilate Transfer Guidelines approved by the Board of Governors; and
 - (d) if so, the details of relevant provisions and rationale thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) As per the transfer guidelines approved by the Board of Governors, the composition of the Committee constituted for giving recommendation on the issue of transfer of teachers on displacement basis is as follows:

1. Chairman — Addl. Secretary, (Education)

2. Member — Commissioner, KVS

3. Member — Joint Commissioner, KVS.

(b) to (d) Whereas the function of the Committee referred to are enumerated in clause 10 of the transfer guidelines, the decisions/ recommendations of the Committee, where required, are approved by the Competent Authority as per clause 18(b) of transfer guidelines.

Open Schools in NER

3099. SHRI W. ANGOU SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of National Open Schools opened so far in the North-Eastern Region, State-wise;